

ELECTION MATTER
URGENT

F.No. C-50/56/2020-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

North Block, New Delhi- 110001
Dated: 16th March, 2021

To

The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief Commissioners/
Director Generals of CBIC

Subject: General Elections to the Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal and some Bye-elections, 2021-Deployment of Observers -Regarding.

Sir,

I am directed to enclose herewith Election Commission of India's letters No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I dated 15.03.2021 (copy enclosed) on the subject mentioned above and to inform that Election Commission of India has deployed 12 IRS (C&IT) Officers as Expenditure Observers in **General Elections to Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal, 2021.**

2. It is requested that the directions of the Election Commission of India may be communicated to the concerned 12 officers under your charge **for strict compliance.**

Yours faithfully,

Encl. As Above.


(S.A. Ansari)

Under Secretary to the Government of India
Tel: 23095529/E-mail: sa.ansari@nic.in

Copy to:

The website Manager, CBIC with the request to upload this letter along-with the enclosures on the official website of CBIC with a ticker.


(S.A. Ansari)

Under Secretary to the Government of India